

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प.19(2)न्य.व. 2013

जयपुर दिनांक 05-05-2013

आज्ञा

माननीय राजस्थान उच्च न्यायालय के प्रस्तावित राजस्थान राज्य सरकार द्वारा निर्भाकित न्यायिक अधिकारियों को अपने पद के कार्य के अतिरिक्त उनके नाम के सम्मुख उल्लेखित Spl. Courts (Rajasthan Spl. Courts Act, 2012) Jaipur & Jodhpur के रिक्त एवं वंठासीन अधिकारियों के रूप में अग्रिम आदेशों तक एतद्वारा पदस्थापित नियुक्त किए जाते हैं :-

S.No.	Name of officer with present post Shri/Ms.	Name of the Court(s) of Sarva which the Presiding Officer appointed in addition to his own duties
1.	Prabhu Lal Aheta Sessions Judge, Spl. Court ACD Cases No.1, Jaipur Metropolitan	Spl. Court (Rajasthan Spl. Courts Act, 2012), Jaipur.
2.	Surendra Kumar Jain Sessions Judge, Spl. Court ACD Cases Jodhpur Metropolitan	Spl. Court (Rajasthan Spl. Courts Act, 2012) Jodhpur.

राज्यपाल की आज्ञा से
10/5/13
5/9/13
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित व्यक्तियों एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. विशिष्ट सहायक, मन्त्री के कार्यालय, जयपुर;
2. निजी सचिव, मन्त्री के कार्यालय, जयपुर;
3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जयपुर के क्रमांक 11895 दिनांक 27.08.2013 के क्रम में
4. रजिस्ट्रार (प्रशासन), राजस्थान उच्च न्यायालय, जयपुर;
5. संबंधित अधिकारियों के कार्यालय;
6. शक्ति पत्रावली;

10/5/13
5/9/13
उप शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.RJS-Estt./Misc/TP/WA/2013/12367

Date : 06.09.2013

Copy forwarded to the following for information and necessary action :-

1. The Registrar General/Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
2. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. **Shri Prabhu Lal Ameta**, Sessions Judge, Spl. Courts, ACD Cases No.1, Jaipur Metropolitan.
6. **Shri Surendra Kumar Jain**, Sessions Judge, Spl.Courts ACD Cases, Jodhpur Metropolitan.
7. Spl. Court (Rajasthan Spl. Courts Act, 2012), Jaipur.
8. Spl. Court (Rajasthan Spl. Courts Act, 2012), Jodhpur.
9. The Director, Rajasthan State Judicial Academy, Jodhpur.
10. Concerned District & Sessions Judges/ Concerned Treasury Officers.
11. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.
12. RJS-Estt. Section/Confidential Section/ Statistics Section/ General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side.


REGISTRAR GENERAL